AURANGABAD BENCH

N O T I C E

In Partial modification to the Judicial Assignment at the High Court of Judicature, Aurangabad Bench, which would come into effect from 24.06.2026 (notified on 19.06.2026), it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Acting Chief Justice has been pleased to approve the following partial modifications :

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| 4 | The Hon'ble Shri Justice **SANJAY A. DESHMUKH**<br><br>(SINGLE BENCH – 1) | For admission, hearing, order matters and applications therein:<br><br>(A) First Appeals pertaining to MACP from the year 2018 onwards.<br><br>(B) All Appeals from Orders.<br><br>(C) All Civil Revision Applications. |
| 7 | The Hon'ble Shri Justice **S. G. CHAPALGAONKAR**<br><br>(SINGLE BENCH – 4) | For admission, hearing, order matters and applications therein:<br><br>(A) Civil Writ Petitions from the year 2025 onwards.<br><br>(B) First Appeals pertaining to Land Acquisition from the year 2024 onwards.<br><br>(C) First Appeals pertaining to MACP up to the year 2010. |
| 11 | The Hon'ble Shri Justice **SIDDHESHWAR SUNDARRAO THOMBRE**<br><br>(SINGLE BENCH–8) | For admission, hearing, order matters and applications therein:<br><br>(A) First Appeals pertaining to Land Acquisition up to the year 2017.<br><br>(B) All Second Appeals from the year 2015 onwards. |

High Court, Appellate Side ) By Order

Bombay. ) Sd/-

Date : 20nd June 2026 ) (P. P. Jadhav)
Registrar (Judicial-I)